

industries are made based on short-term linkages established by the Standing Linkage Committee (SLC) for these Sectors. Actual quantity of coal supplied to the State of Maharashtra from CIL for during the year 1993-94 and 1994-95 was as under :

	(In million tonnes)
	(Data provisional)
1993-94	27.42
1994-95	27.76

(c) The annual requirement of coal for the country as a whole for the year 1995-96 as assessed by the Planning Commission is 288 million tonnes.

(d) Coal projects have a long gestation period. The Actual level of production and its supplies shall depend upon the long-term projections made initially by the consumers, the investments made in the new and on going projects as well as within the overall constraints of transportation, infrastructure and payment of coal supplies by the consumers. However, steps taken to increase the coal production in the country include opening of new mines and increasing efficiency and productivity in the existing mines by modernisation, application of new technologies and ensuring timely availability of inputs and infrastructure facilities. In addition, private sector is being allowed to mine coal for specified captive use. Option for import of coal is also available.

[*Translation*]

Sardar Sarovar Project

3846. SHRI SUSHIL CHANDRA VARMA : Will the Minister of WATER RESOURCES be pleased to state :

(a) the present position regarding height of Sardar Sarovar Project;

(b) whether there is any proposal under reconsideration of the Government to change the height of the project fixed by Narmada Water Disputes Tribunal; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.V. RANGAYYA NAIDU) :

(a) The lowest block level upto which the Sardar Sarovar Dam has been raised is EL 80.3 metres. Humps of 1.2 metres height in Spillway Block Nos. 30, 31, 38 to 41 and of 3 metres height in Spillway Block Nos. 32 to 37 and 42 to 46 have also been provided from safety consideration. Other parts of the dam are at higher elevation, varying from 105 metres to 144.5 metres.

(b) No, Sir.

(c) Does not arise.

[*English*]

TADA Detainees

3847. SHRI SYED SHAHABUDDIN : Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No.742 on 30.11.1995 and state :

(a) the number of persons who were detained under TADA but have been released on bail, State-wise;

(b) the brief particulars of TADA courts which are still functioning, with the number of cases pending before each of them, State-wise and

(c) the number of TADA detainees as on April 1, 1995 against whom the charges have been withdrawn, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SYED SIBTEY RAZI) : (a) to (c) The information is being collected and will be laid on the Table of the House.

Composition of Committee

3848. SHRI R. SURENDER REDDY : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the Government had constituted a high-level committee on private sector participation in irrigation and multi-purpose projects; and

(b) if so, the details of the composition and the terms of reference of the said committee?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.V. RANGAYYA NAIDU) :

(a) Yes, Sir.

(b) A statement is enclosed.

STATEMENT

The composition of the High Level Committee constituted by the Government to examine the feasibility of Private sector participation in Irrigation and multi-purpose Projects is as under :

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| 1. | Union Minister of State
for Water Resources | Chairman |
| 2. | Secretary, Ministry of Water
Resources, Government
of India. | Member |
| 3. | Addl. sSecretary, Ministry of
Water Resources, Government
of India. | Member |
| 4. | Member (WP&P), Central
Water Commission, Government
of India | Member |
| 5. | Member (Hydro Power),
Central Electricity Authority,
Government of India | Member |